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Title: The Minister of State in the Ministry of Railways made a statement correcting the reply given on December 11, 2008 to Unstarred Question No. 1963 by Sarvashri Mahesh Kanodia, Harin Pathak, Bhupendra Sinh Solanki and Shrimati Jayaben B. Thakkar, MPs regarding New Railway Lines in Gujarat and giving reasons for delay in correcting in reply.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I beg to make the following statement.

This is with reference to the reply to part (a), (b) & (c) of the Unstarred Question No. 1963 answered on 11.12.2008 asked by S/Shri Mahesh Kanodia, Harin Pathak, Bhupendrasinh Solanki, Shrimati Jayaben B. Thakkar. In part (a), it has been stated that, "As per available records, no such proposal has been received from State Government of Gujarat" and in part (b) & (c) "Do not arise." Since Minister of Revenue, Disaster Management, Roads & Building, Capital Project, Women and Child Welfare, Government of Gujarat had written a letter to Minister of Railways requesting for 10 new rail lines, the reply has been corrected to give factual position.

THE REVISED POSITION THEREFORE IS AS UNDER:

Part	Existing	Revised
(a)	As per available records, no such proposal has been received from State Government of Gujarat	(a) to (c): A statement is attached.
(b)&(c)	Do not arise.	

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REASONS FOR DELAY

The corrective statement of the Parliament Question could not be made before the Parliament in time as this discrepancy was known only through a letter from Member of Parliament. The Session of the Parliament was adjourned sine-die on 23.12.2008 leaving no time to put up this reply.

(Placed in Library, See No. LT 10614/09)